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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2894/2016

AMIT SAHNI Petitioner

Through Petitioner in person

Versus

UNION OF INDIA & ANR Respondents

Through Mr.Sanjeev Narula, CGSC with

Mr.Abhishek Ghar, Advocate for UOI/R-1

Mr.H.S.Parihar, Mr.K.S.Parihar & Mr.Kalam

Singh, Advocates for RBI/R-2

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

% **17.05.2016**

Sh.Sanjeev Narula, the learned Standing Counsel accepted notice on behalf of the respondent No.1 and Sh.H.S.Parihar, the learned counsel accepted notice on behalf of the respondent No.2/RBI.

Call on 19th August, 2016 for the response of the respondents.

CHIEF JUSTICE

JAYANT NATH, J.

MAY 17, 2016/v